

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2101  
ANSWERED ON:10.03.2010  
DECLARATION OF GM FREE STATE  
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**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

(a) whether the Union Government has received any request from the State Government of Kerala to declare their State as 'GM free State' and

(b) if so, the details thereof and the reaction of the Union Government thereon?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) The Government of Kerala has informed that they have taken a decision to prohibit environmental release of all Genetically Modified (GM) seeds and keep the state totally GM free.

(b) The Government of India is following a policy of case by case assessment of GM crops. A final view on the commercialization of GM plants is taken only when scientific studies establish that it is safe from the point of view of its long term impacts on human health and environment. However as agriculture is a state subject, it is the prerogative of the State Governments to decide whether to adopt GM seeds or not in their commercial production.